

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:844

ANSWERED ON:03.12.2015

Demand and Supply

Chandel Kunwar Pushpendra Singh;Sreeramulu Shri B.;Tripathi Shri Sharad

**Will the Minister of POWER be pleased to state:**

- (a) whether a 'power for all schemes' is being run for continuous supply of power round the clock 24x7;
- (b) if so, the details and current status thereof, State/UT-wise;
- (c) whether any provision for providing free of cost/at lower rates to the farmers and poor farm labourers of drought and natural calamity affected areas has been made under this scheme and if so, the details thereof;
- (d) the steps being taken by the Government to ensure that the farmers in the country particularly in Northern India get sufficient electricity during the sowing season of crops to meet the water requirement; and
- (e) whether the reasons for power cut during peak hours have been assessed and if so, the details thereof along with the action taken thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY

( SHRI PIYUSH GOYAL )

(a) : Government of India has taken a joint initiative with respective State Governments for preparation of State Specific Documents for providing 24x7 Power for all (PFA) to all. This initiative aims at ensuring uninterrupted supply of quality power to existing consumers and providing access to electricity to all un-connected consumer by 2019 in a phased manner.

(b) : State specific plans for the eight states viz Rajasthan, Andhra Pradesh, Uttarakhand, Goa, Meghalaya, Jharkhand, Assam and Chhattisgarh have been finalized. Others are at various stages of finalization.

(c) & (d) : Distribution of electricity falls under the purview of respective State Governments and it is the responsibility of distribution companies of the state to provide reliable, quality & affordable power to the consumers. Central Government supplements the efforts of State Governments by establishing Central Generating Stations through Central Public Sector Undertakings and allocates power from these stations to the states.

The 24x7 PFA documents, as a part of action plan for the respective states, have the provisions that State Governments/power utilities should tie up adequate power for meeting the demand of all the consumers including agricultural consumers through various arrangements such as own generation or tie up from various sources.

(e) : Electricity being a concurrent subject, the supply and distribution of electricity to various consumers in a State, including power cut during peak hours, if required, falls under the purview of the respective State Government/ State Power Utility. Government of India supplements the efforts of the State Governments by establishing Power Plants in the Central Sector and allocating power from these stations to the States / UTs to mitigate the shortage.

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